

NATIONAL COMPANY LAW TRIBUNAL

COURT-III

CAA-390/(ND)/2017

IN THE MATTER OF:

M/s. EBOT IT Services (P) Ltd.

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 09.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Shweta Bharti, Advocate
Mr. JK Chaudhary, Advocate

For the Respondents : -
For the IT Department : Ms. Lakshmi Gurung, Advocate

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

—Sd/-
(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit
09.11.2017